

**Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 25-09-2023 TO 29-09-2023**

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO./MISC ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		FINAL ORDER NO.		
<u>1</u>	C/52072/2019	F.O/51285/2023	26-09-2023	27-09-2023
<u>2</u>	ST/52041/2018	F.O/51303/2023	19-09-2023	25-09-2023
<u>3</u>	ST/51436/2018	F.O/51304/2023	19-09-2023	25-09-2023
<u>4</u>	ST/52106/2018	F.O/51310/2023	20-09-2023	25-09-2023
<u>5</u>	ST/52103/2018	F.O/51311/2023	20-09-2023	25-09-2023
<u>6</u>	ST/51606/2018	F.O/51312/2023	20-09-2023	25-09-2023
<u>7</u>	ST/52102/2018	F.O/51313/2023	20-09-2023	25-09-2023
<u>8</u>	ST/50388 & 50577-50578 & 50587/2018	F.O/51314-51317/2023	20-09-2023	25-09-2023
<u>9</u>	ST/50653/2017	F.O/51322/2023	20-09-2023	25-09-2023
<u>10</u>	ST/50654/2017	F.O/51323/2023	20-09-2023	25-09-2023
<u>11</u>	ST/50655/2017	F.O/51324/2023	20-09-2023	25-09-2023
<u>12</u>	ST/50659/2017	F.O/51325/2023	20-09-2023	25-09-2023
<u>13</u>	ST/51315/2016	F.O/51326/2023	20-09-2023	25-09-2023
<u>14</u>	ST/51722/2018	F.O/51318/2023	22-09-2023	26-09-2023
<u>15</u>	C/50447/2021	F.O/51327/2023	21-09-2023	27-09-2023
<u>16</u>	C/52804-52807/2019	F.O/51328-51331/2023	21-09-2023	27-09-2023
<u>17</u>	C/51712/2021	F.O/51338/2023	21-09-2023	27-09-2023
<u>18</u>	C/50448/2021	F.O/51339/2023	22-09-2023	27-09-2023
<u>19</u>	ST/51409/2018	F.O/51332/2023	21-09-2023	26-09-2023
<u>20</u>	ST/51700/2018	F.O/51333-51334/2023	21-09-2023	26-09-2023
<u>21</u>	ST/51754/2018	F.O/51335/2023	21-09-2023	26-09-2023
<u>22</u>	ST/51770/2018	F.O/51336/2023	21-09-2023	26-09-2023
<u>23</u>	C/52072/2019	F.O/51285/2023	26-09-2023	27-09-2023
		MISC ORDER		
<u>1</u>	ST/706/2011	M.O/50311/2023	20-09-2023	25-09-2023
<u>2</u>	C/50490/2019	M.O/50313/2023	26-09-2023	27-09-2023


DEPUTY REGISTRAR

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.